



Honourable Smt Justice N. N. Mhatre

B.Sc, LL.B.

2001 - 2012

Smt. Justice Nishita Nirmal Mhatre was born on September 20, 1955. She was enrolled as an Advocate on November 10, 1978. She has practised for 22 years in Labour and Service matters and has specialised in Labour matters. She handled about 250 cases including admissions and final hearing in the Bombay High Court and references before the Central Government Industrial Tribunal during the last three years. She was appointed as an Additional Judge of the Bombay High Court on March 28, 2001. She was appointed as a permanent Judge on January 21, 2003. Transferred to High Court at Calcutta on January 6, 2012